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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 197/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

NAME OF THE PARTIES: M/s. Sempertrans India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 2(41) of the Companies Act, 2013.

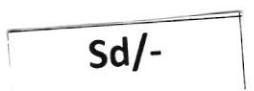
S. No.	NAME	DESIGNATION	SIGNATURE
1	CS Jignesh matkarne	Pruching CS	

**ORDER**

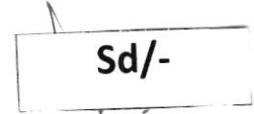
CP No.197/ 2(41)/NCLT/MB/MAH/2017

For the Applicant filed praecipe seeking Corrigendum for correction of date of Incorporation of the company as well as Registered Office Address for having noticed incorrect date of Incorporation and the Registered Office Address of the company concerning the order, Corrigendum is hereby given correcting the date of Incorporation of the company as 24.01.2000 and the Registered Office address as Plot No.21 MIDC Dhatav Roha Raigad, Maharashtra 402110 IN.

Accordingly, Corrigendum given.

 Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

 Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)